National Company Law Tribunal

Allahabad Bench

CP NO. 95/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: V.M. Resorts & Restayrants pvt Ltd SECTION OF THE COMPANIES ACT: U/S 241/242 of the Companies act of 2013

SI. NO.	<u>Name</u>	Designation	Representation	Shira Magam
<u>1.</u>	Shiva Nigam	PCS	Petitioner	Shira Marin
<u>2.</u>	Sameer shubla	PCS	Reelsonden-	- Sambuyy

CP No. 95/ALD/2017

Sri C.S. Shiva Nigam, proxy for the petitioner counsel Ms. Gunjan Goal, Sri Sameer Shukla, Advocate for respondent company. In the present matter, a rejoinder to the reply of respondent company is filed.

A copy of such rejoinder be provided to the opposite counsel/representative. The same is now received. Thus, the pleadings in the present matter seems to be completed. The matter is further listed on 8th September, 2017 for pre may hearing conference

The matter be listed on 8th September, 2017

Shri H.P. Chaturvedi (Member (Judiciai)

Date: 10.08.2017

Typed by P.K.Jyoti